

ITEM NO.18

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 24668/2023

(Arising out of impugned final judgment and order dated 21-02-2023 in WC No. 4380/2023 passed by the High Court of Judicature at Allahabad)

COMMISSIONER, UTTAR PRADESH AVAS EVAM
VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

AKHILESH PANDEY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179250/2023-EXEMPTION FROM FILING O.T. and IA No.179248/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 11-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Baghel, Adv.
Ms. Anamika Yadav, Adv.
Mr. Mr. Manish Upadhyay, Adv.
Mr. Abhinav Jaganathan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP (C) No. 3687 of 2023.

In the meantime, there shall be interim stay of the
impugned order.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR